NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (I.B).No.181/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M.

Name of the Company Under Section		Radico Khaitan LimitedVersus-Ajudhia Distributors Ltd.		
		9 (1) IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
AF	RNAB DUTT	ra Iukherjee	7 Radico Khi	tan 1

3) PRATNA BHATTACHAYA:

4) Asun For Knowsen

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ORDER

Ld. Resolution Professional, Shri Arun Kumar Khandelia, as well as Ld. Counsel for the operational creditor is present.

Ld. Resolution Professional has filed the Progress Report which may be taken on record.

Heard the arguments of the Resolution Professional and the operational creditor. Reserved for order.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)